

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/s SREEDEVI DIGITAL SYSTEMS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s Sreedevi Digital Systems Private Limited
2.	Date of incorporation of corporate debtor	04 th December 2012
3.	Authority under which corporate debtor is incorporated / registered	RoC-Vijayawada
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72900AP2012PTC084596
5.	Address of the registered office and principal office (if any) of corporate debtor	B-8/2, Industrial Estate Visakhapatnam Vishakhapatnam AP 530007 IN
6.	Insolvency commencement date in respect of corporate debtor	4 th October 2019
7.	Estimated date of closure of insolvency resolution process	1 st April 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Immaneni Eswara Rao IBBI/IPA-001/IP-P01224/2018-19/11943
9.	Address and e-mail of the interim resolution professional, as registered with the Board	40-26-22 , Mohiddin Street Opp. BSNL Exchange,Labbipeta,Mg Road Vijayawada ,Krishna,Andhra Pradesh ,520010 E-mail: ier_ca@outlook.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	#301,3 rd Floor, Bhavya's Fantastika,D.No:8-2-684/A, Road No.12,Banjara Hills,Hyderabad- 500034. Telangana State E-mail: ier.ip@gmail.com
11.	Last date for submission of claims	18 th October 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s Sreedevi Digital Systems Private Limited** on **4th October 2019**


The creditors of **M/s Sreedevi Digital Systems Private Limited**, are hereby called upon to submit their claims with proof on or before **18th October 2019** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Date: 04th October 2019

Place: Vijayawada


Immanem Eswara Rao
Interim Resolution Professional
IBBI/IPA-001/IP-P00224/2018-19/11943

Regd. No:
IBBI/IPA-001/
IP-P00224/
2018-19/11943